

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00510/2020

DATED THIS THE 4th DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Smt.Preeti Gehlot, IAS(KN-2016),
28 years
Commissioner,
Ballari Municipal Corporation,
Ballari (Under Transfer),
Presently at Bengaluru
IAS Officers Association
Guest House,
Infantry Road,
Bangalore-560 001.

... Applicant

(By Shri Navkesh Batra..... Advocate)

vs.

1.State of Karnataka,
Represented by its Principal Secretary,
Department of Personnel and Administrative Reforms,
Vidhana Soudha,
Vidhana Soudha,
Bangalore-560 001.

2.Union of India,
Represented by its Secretary,
Department of Personnel and Training,
New Delhi-110 001

... Respondents

(Shri M.V.Ramesh JoisCounsel for R1 &
Shri P.Sreedhara proxy for Shri Vishnu Bhat Counsel for R2)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

Shri M.V.Ramesh Jois, learned Counsel for respondent No.1 has filed a memorandum stating therein that the first respondent has now transferred Shri Mahesh Babu from the place of the applicant's posting and he has already reported at his transferred place. Therefore, the applicant shall continue at her present place of posting.

2. The fact as stated by Shri M.V.Ramesh Jois by way of aforesaid memorandum has not been disputed by Shri Navkesh Batra, learned Counsel for the applicant.
3. In view of the above, the original application is disposed of having been rendered infructuous.
4. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

bk

(SURESH KUMAR MONGA)
MEMBER (J)